

Basis for Allotment of Foodgrains under 'Food for Work' Scheme

14. SHRI P. RAJAGOPAL NAIDU : Will the Minister of RURAL RECONSTRUCTION be pleased to state :

(a) whether there is any basis for allotting food grains to States under the 'Food for Work' Scheme;

(b) if so, the details thereof;

(c) whether Government are contemplating to bring changes in this scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) Yes, Sir. In the first two years viz. 1977-78 and 1978-79, the food grains were allocated to different States on the basis of the demands received from them. However in the current year, i.e., 1979-80 the demands for exceeded the quantity of foodgrains available for utilisation under the programme. The allocations were, therefore, made on the basis of rural population of the States and their performance under the programme during the previous year.

(c) and (d). Presently, no change is being contemplated.

Discovery of Natural Gas in Andhra Pradesh

15. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether natural gas was found in Andhra Pradesh; and

(b) if so, the name of the place?

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI):

(a) and (b). Oil & Natural Gas Commission while drilling a well on Narasapur structure (West Godavari Distt., Andhra Pradesh) came across

natural gas. The well projected for 5,000 metres is still under drilling. The nature of the find will be known only after the well is drilled finally and tested.

Change in Venue of 1980 Olympics

16. SHRI ARVIND NETAM: Will the Minister of EDUCATION be pleased to state :

(a) whether Government have received any proposal from U.K. or U.S.A. to change the venue of 1980 Olympics from Moscow; and

(b) what is the reaction of Government thereto?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). The proposal to change the venue of 1980 Olympics from Moscow has been received from U.S.A. The decision regarding venue for Olympic Games fall squarely within the purview of the International Olympic Committee which is independent of Governments.

Wheat and Rice for "Food for Work" Programme in West Bengal

17. SHRI CHITTA BASU: Will the Minister of RURAL RECONSTRUCTION be pleased to state :

(a) whether the "Food for Work" Programme in different States particularly in West Bengal suffered to a great extent in the recent months due to non-availability of wheat and rice from the Centre;

(b) if so, the reasons for the non-availability of rice and wheat;

(c) the allocations of wheat and rice for different States under this programme during the last six months;

(d) whether Government propose to continue this programme; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). No, Sir. Sufficient releases of foodgrains were made to the State Governments, particularly to West Bengal and the "Food for Works" Programme did not suffer on this account in the recent months.

(c) A statement indicating the allocations combinedly for wheat and rice made to different States during the year 1979-80 is herewith attached.

(d) Yes, Sir.

(e) Does not arise.

Statement

Sl. No.	State/UTs.	Foodgrains Allocated under			Total Foodgrains released (M. Tonnes)	As on 17-1-80 Total foodgrains utilized as per report received from State Govts. (M. Tonnes)
		Normal Food for Work Prog. (Lakh M. Tonnes)	Special Food for Work Prog. (Lakh M. Tonnes)	Total (Lakh M. Tonnes)		
1	2	3	4	5	6	7
1	Andhra Pradesh	1.280	0.720	2.000	2,00,000	1,16,067.00
2	Assam	0.310	..	0.310	5,000	N.R.
3	Bihar	1.960	1.000	2.960	2,46,000	1,30,346.19
4	Gujarat	0.410	..	0.410	31,000	24,535.20
5	Haryana	0.250	0.350	0.600	50,000	33,000.00
6	Himachal Pradesh	0.070	0.125	0.195	19,500	10,300.00
7	Jammu & Kashmir	0.150	0.300	0.450	22,500	11,119.00
8	Karnataka	0.460	..	0.460	23,000	9,562.86
9	Kerala	0.375	..	0.375	22,000	11,858.26
10	Madhya Pradesh	1.300	1.700	3.000	3,00,000	1,48,821.00
11	Maharashtra	0.810	0.350	1.160	1,16,000	95,900.00
12	Manipur	0.020	0.020	0.040	500	500.00
13	Meghalaya	0.020	0.010	0.030
14	Nagaland	0.020	0.050	0.070	2,000	1,043.00
15	Orissa	1.440	0.610	2.050	2,05,000	94,511.72
16	Punjab	0.290	..	0.290	24,500	9,000.00
17	Rajasthan	1.810	0.850	2.660	2,66,000	1,50,000.00
18	Sikkim	0.010	..	0.010
19	Tamil Nadu	0.470	..	0.470	20,000	28,698.88

1	2	3	4	5	6	7
20	Tripura	0.080	0.120	0.200	20,000	12,789.00
21	Uttar Pradesh	2.040	2.750	4.790	4,29,000	2,20,000.00
22	West Bengal	1.400	0.750	2.150	1,95,000	1,14,213.00
23	Arunachal Pradesh	0.0050	..	0.005	500	N.R.
24	Mizoram	0.010	0.010	0.020	1,000	N.R.
25	Pondicherry007	..	0.007	700	364.12
26	Andaman & Nicobar Island0008	.005	0.0058	175	N.R.
27	Chandigarh	0.0005	..	0.0005	50	N.R.
	TOTAL	15.000*	9.720	24.720*	21,99,425	12,22,629.23

*Includes 170 metric tonnes reserved for small States/UTs.

Bonus and other Demands of P & T Employees

18. SHRI CHITTA BASU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that employees of the P&T Department have been agitating for Bonus and other demands since long;

(b) if so, whether Government have since formulated its views on their demands;

(c) if so, the nature of Government's views thereon;

(d) whether Government propose to have bi-partite negotiations with the employees for the early settlement of the dispute; and

(e) if so, what steps have so far been taken in this behalf?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (SHRI BHISHMA NARAIN
SINGH): (a) to (e). As with Railway
employees, the P&T employees also
have been demanding the grant of
bonus. When the Government of
India decided in November, 1979 to
grant Bonus to the Railway Employe-
es, the then Minister for Communica-

tions announced that a similar scheme
would be extended to the P&T em-
ployees also. A suitable formula of
productivity-linked bonus is under
consideration. The representation in
the Departmental Council of JCM
have also been consulted in this re-
gard. The views of the Government
on this scheme are being formulated.

Land Reforms

19. SHRI CHITTA BASU: Will the
Minister of RURAL RECONSTRUC-
TION be pleased to state:

(a) whether it is a fact that imple-
mentation of Land Reforms measures
has been tardy;

(b) if so, the reasons thereof;

(c) the total amount of land so far
vested in the State Governments, dis-
tributed by the State Governments,
and expected surplus lands in each
State; and

(d) what specific steps Government
propose to take for the effective im-
plementation of land reforms?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI R. V. SWAMINATHAN): (a)
and (b). The overall progress in im-